

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.297
TO BE ANSWERED ON 05.12.2023**

IMPLEMENTATION OF RVY

297. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is implementing Rashtriya Vayoshri Yojana (RVY) in the country and if so, the details and the salient features of the Yojana;
- (b) the details of beneficiaries registered under the said Yojana in Bihar;
- (c) the details of funds sanctioned and utilized under the said Yojana in Bihar; and
- (d) the other steps being taken by the Government to integrate all eligible persons in the Yojana in the country including Bihar?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): The Department of Social Justice and Empowerment is implementing the 'Rashtriya Vayoshri Yojana(RVY)' with an objective to provide senior citizens, suffering from any of the age-related disability/infirmary, with assisted living devices which can restore near normalcy in their bodily functions, overcoming the disability/infirmary manifested such as low vision, hearing impairment, loss of teeth and loco-motor disabilities.

(b): A total of 7205 senior citizens have been covered/registered under the RVY in Bihar.

(c): Under the RVY, there is no provision to allocate the funds to the States/Union Territories Territories. Funds are released to the Artificial Limbs Manufacturing Corporation(ALIMCO), a Public Sector Undertaking under the administrative control of the Ministry of Social Justice and Empowerment, as a sole implementing agency of the RVY. The ALIMCO has distributed the aids and assisted-living devices having a total cost value of Rs. 505.43 lakh in Bihar under the RVY.

(d): The RVY was launched on 01.04.2017 for providing physical aids and assistive living devices to senior citizens belonging to the Below Poverty Line (BPL) category. The scheme has been revised in the year 2020-21. After the revision, the assistive living devices are being provided to the senior citizens belonging to the BPL category and also to the senior citizens with monthly income not more than Rs. 15000/-.

All the districts of the country have been selected for implementation of RVY. The scheme is implemented in two steps in the districts:

- i. Assessment Camp: In the assessment camp, ALIMCO identifies the beneficiaries, suffering from the age related disability/infirmary, for required aids & appliances.
- ii. Distribution Camp: The aids & appliances are provided to the identified beneficiaries post assessment camp.
